

## SYNOPSIS OF LOK SABHA DEBATES

### **Introduction**

Synopsis of Lok Sabha Debates is one of the most prestigious and popular publications of the Secretariat. It is prepared both in English and Hindi. It is widely sought after by the Members/Ministers as well as media persons covering the proceedings of the House.

2. The Synopsis of Debates is a gist of important suggestions and points made during the Debates. The details of the arguments advanced, motions or amendments moved, papers laid on the Table and other formal items are not included therein. The Synopsis is prepared on the day of the Debate itself and is printed the same night with the words "Not for Publication—For Members Only" printed on the top. The printed copies either in English or in Hindi, depending on individual choice, are made available to the Members the very next morning along with other parliamentary papers. At the end of each session, the daily Synopsis is bound in a volume with a preface, classified table of contents, etc. Bound copies are kept in the Library for reference.

3. The main purpose of bringing out Synopsis is to provide Members/Ministers the brief account of the business transacted and important points made by the Members during the course of Debates on the subjects taken up for discussion in the House. It enables them to make effective and positive contribution to the discussions in the House so that quality of the Debate is enriched.

4. At times supplement to Synopsis is also required to be prepared and issued the following day. The Synopsis of the day generally covers the proceedings upto 18.00 hrs. subject to the exigencies of work. Supplement is issued in the event of the House sitting beyond that or skipping lunch break or any Member/Minister making speech(es) in any regional language or Chair permitting the Members/Ministers to lay their speeches.

**Items generally covered in the daily synopsis**

5. The following are the items generally covered in the Synopsis as per Procedure and Practice of the Branch:—

- (i) Playing of National Anthem at the commencement of Session.
- (ii) Welcome to Members of New Lok Sabha.
- (iii) Nomination of Members in the Panel of Chairpersons.

- (iv) Oath/Affirmation by Members.
- (v) Election of Speaker/Deputy Speaker.
- (vi) Introduction of Prime Minister/Leader of the House/Leader of Opposition.
- (vii) Introduction of Ministers.
- (viii) President's Address.
- (ix) Discussion on Motion of Thanks on the President's Address.
- (x) References regarding Awards/Honours.
- (xi) Welcome of Foreign Parliamentary Delegation.
- (xii) Obituary References.
- (xiii) Special references regarding achievements of the Nation *e.g.* launch of satellite, outstanding achievements in any field (Medicine, Sports, Science, Technology etc.).
- (xiv) Leave of Motion for Adjournment.
- (xv) Communications from Magistrate or other authorities regarding arrest or detention or release of Members of the House (if it is announced in the House).
- (xvi) Calling Attention.

- (xvii) Announcement by the Speaker regarding various matters, resignations of Members of the House.
- (xviii) Rulings or announcements by the Speaker/Deputy Speaker.
- (xix) Statement by Ministers/Prime Minister.
- (xx) Response of the Minister to the Submission made during Zero Hour.
- (xxi) Personal statement by ex-Minister in explanation of her/his resignation.
- (xxii) Personal statement by Minister clarifying her/his stand.
- (xxiii) Motion of Impeachment for the removal of Constitutional Authorities.
- (xxiv) Discussion on Motion of No Confidence in Council of Ministers and discussion on Motion of Confidence.
- (xxv) Matters under Rule 377.
- (xxvi) Union Budget Speech (Part I & II).
- (xxvii) Demands for Grants of respective Ministries—General discussion.
- (xxviii) Motion regarding Suspension of Rules.
- (xxix) Supplementary Demands for Grants—Discussion.

- (xxx) Excess Demands for Grants—Discussion.
- (xxxi) Union Budget—Discussion.
- (xxxii) Vote on Account—General Discussion.
- (xxxiii) Legislative Business—Motion of Consideration and Passing of Bills/Resolutions.
- (xxxiv) Statutory resolution regarding Approval of continuance in force of promulgation of President's Rule in a State (under Article 356 of the Constitution).
- (xxxv) Bills to be withdrawn.
- (xxxvi) Private Member's Bills/Resolutions—discussion thereon.
- (xxxvii) Discussion under Rule 193.
- (xxxviii) Discussion under Rule 184.
- (xxxix) Valedictory Reference regarding closure of the Session.
  - (xl) Any other items with the permission of higher authorities.
  - (xli) Playing of National Song at the closure of each session.

**Items not covered in the Synopsis**

6. The following items are not covered in the Synopsis:

- (i) Question Hour proceedings.
- (ii) Papers to be laid on the Table.
- (iii) Communication of Messages from the President.
- (iv) Communication of Messages from Rajya Sabha.
- (v) Intimation regarding President's Assent to Bills.
- (vi) Presentation of Reports of Committees, Select Committees and Departmentally Related Standing Committees.
- (vii) Presentation of Petitions.
- (viii) Announcement by the Speaker regarding leave of absence of Members from the sittings of the House.
- (ix) Statement by Ministers regarding correction of replies etc.
- (x) Motions regarding elections to Committees.
- (xi) Motion for extension of time for presentation of Report of Select/Joint Committees on a Bill.

- (xii) Bills introduced—provided it is not opposed at the introduction stage.
- (xiii) Submissions made by Members regarding inclusion of items in the next week's agenda of the House.
- (xiv) Clause-by-Clause consideration of the Bill—provided they are passed without any intervention by a member and replied to by minister concerned.
- (xv) Cut Motions/Amendments to the Bills and Resolutions.
- (xvi) Points of Order raised by Member(s).
- (xvii) Statement by Ministers regarding Status of implementation of recommendations of Committees.

#### **Process of preparing of Synopsis—A Glimpse**

7. The Synopsis of the day is prepared after going through thousands of odd words, distilling them into a few pages by capturing the depth of the text. The Synopsis is always objective. The details of the arguments, repetition of points, use of superfluous words and phrases and intemperate epithets are avoided. The words, phrases or expressions which have been expunged or deleted or declared unparliamentary by the Chair do not form part of the synopsis. Every effort is

made to ensure that both the versions of Synopsis are precise, coherent and presentable. All important points made during the discussion are included in the Synopsis briefly and yet lucidly.

8. The acceptance or the rejection, as the case may be, of Motions/Resolutions/bills etc. is clearly indicated at the appropriate place. It means correct status of disposal of the item discussed is given at the appropriate place.

9. The Hindi/English version of synopsis thus prepared is finalized in accordance with the Bulletin—Part I supplied by the Table Office in order to see that the wording or phraseology of the subject-matter conforms to that used in the Bulletin.

10. After compiling both the versions of Synopsis suitable editorial touches are given at the appropriate places especially in the beginning and at the end of a particular item. Headings, Sub-Headings are given bearing the subject-matter of the topic under discussion. Now both the versions complete in all respects are sent to Printing Branch for Printing.

#### **Synopsis on Internet**

11. Hindi and English versions of Synopsis are put on Internet and can be accessed on the website of the Parliament *i.e.* <http://parliamentofindia.nic.in>

### **Corrigenda and Classified Contents of Synopsis**

12. On the next morning the printed copy of synopsis is thoroughly checked by synopsis writers and corrigenda in respect of any error or inaccuracy, if any, is prepared and published in the synopsis of following day.

13. At the end of the Session, classified contents in alphabetical order and detailed corrigenda of the entire synopsis published during the Session is prepared and got printed.

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LOK SABHA DEBATES



LOK SABHA SECRETARIAT  
NEW DELHI

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## **PREFACE**

This Abstract is part of the Parliamentary Procedure Abstracts Series and gives a description of various aspects of preparation of Synopsis—a brief record of daily proceedings of Lok Sabha, which covers important business transacted and specific references made by the Chair in the course of daily proceedings of the House. It is intended to serve as a handy guide for ready reference.

The information contained in this Abstract is, however, not exhaustive. It will, therefore, be prudent to refer to and rely on the original sources for full information.

NEW DELHI

*Secretary General*